

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Petition for Special Leave to Appeal (C) No. 9424/2024

RAMESH KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date : 01-08-2024

PRESENT :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE K.V. VISWANATHAN  
MS. NISHA BAGCHI, SENIOR ADVOCATE  
MS. PRAGYA BAGHEL, ADVOCATE-ON-RECORD

For Petitioner(s) Mr. Divyesh Pratap Singh, AOR  
Mr. Amit Sangwan, Adv.  
Ms. Shivangi Singh, Adv.  
Ms. Sneha Chandna, Adv.  
Mr. Jai Inder Sharma, Adv.

For Respondent(s) Ms. Charu Sangwan, AOR

It is stated that settlement has not been possible.

List before the Court as per turn.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR